

[Extract from the Chd. Admn. Gaz. (Extra.), dated the 7th June, 2018]

**CHANDIGARH ADMINISTRATION**

HOME DEPARTMENT

**Notification**

The 7th June, 2018

**No. 7/5/5-IH(8)-2018/12355.**—In supersession of Chandigarh Administration, Home Department Notification bearing No. 7/5/5-IH(8)-2016/2273, dated 2nd February, 2016 and in exercise of the powers conferred by clause (b) of Section 22-A of the Legal Services Authorities Act, 1987 (Act No. 39 of 87) and all other powers enabling him in this behalf, the Administrator, Union Territory, Chandigarh, is pleased to include "Housing and Estates" in Public Utility Service in the Union Territory, Chandigarh under the relevant provision of the Legal Services Authorities Act, 1987 with immediate effect.

ARUN KUMAR GUPTA, I.A.S.,

Home Secretary,  
Chandigarh Administration.